

Annexure 7 to Circular No. IBB/CIRP/47/2021 dated 24.11.2021
 Name of the corporate debtor: M/s. Bhumi Dekor Limited, Date of commencement of CIRP: 11.10.2023
 NCLT order C.P.(LB) No. 17 of 2020 dated 11.10.2023
 List of creditors as on: 06.11.2023

Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted				% of voting share in CoC, if available	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Physical Copy Received
		Date of receipt	Amount claimed	Amount of claim admitted	Query Send claim	Claim acknowledged	Whether related party?	Address							
1	State Tax Officer (1) GST Gandhinagar	25.10.2023	₹ 74,98,683.00	₹ 11,72,809.00	₹ -	No	UNIT -24, 3RD FLOOR, BLOCK-20, SECTOR 10B, DR. BIVRAJ MEHTA BHAVAN OLD SACHIVALAY, GANDHINAGAR, 387010				₹ -	₹ 63,25,234.00		No	
2	Commissioner State Tax, VAT, Department of Trade and taxes	26.10.2023	₹ 29,53,249.00	₹ -	₹ -	No	Department of Trade & Taxes, Government of NCT of Delhi, Vigyan Bhawan, IP Estate, New Delhi-110002				₹ -	₹ 29,53,249.00		No	
3	Asst. Commissioner, CGST, Himmatnagar Division, Gandhinagar	21.11.2023	₹ 4,80,86,974.00	₹ 1,31,52,150.00	₹ -	No	G/O The Assistant Commissioner Central GST Himmatnagar Division, Sector-10A, Gandhinagar				₹ 4,80,86,974.00	₹ 3,49,34,824.00		Yes	
	Total		₹ 5,85,38,266.00	₹ 1,43,24,959.00	₹ -	-					₹ 4,80,86,974.00	₹ 4,42,13,307.00			